

<b>Nomination of cases by Hon'ble Senior Vacation Judge on 02/06/2015</b>			
<b>Sl no.</b>	<b>Case details</b>	<b>Nominated to-</b>	<b>File delivered in section</b>
<b>DB of Hon....., J</b>			
1	<b>Crl. W. P. - 13552/2015</b>	<b>Hon. V. K. Shukla, J.</b>	<b>Computer fresh section on 02/06/2015</b>
<b>Hon....., J.</b>			
2	<b>Bail – 17976/2015</b>	<b>Hon. Ramesh Sinha, J.</b>	<b>Computer fresh section on 02/06/2015</b>
3	<b>Bail – 18829/2015</b>	<b>Hon. Ranjana Pandya, J.</b>	<b>Computer fresh section on 02/06/2015</b>
<b>Appropriate Court dealing with such matters</b>			
4	<b>Crl. M. A. - 13988/2015 with Nomination Application - 196611/2015</b>	<b>Appropriate Court dealing with such matters</b>	<b>U/S 482 Section on 02/06/2015</b>
<b>Special Order</b>			
5	<b>Bail – 19198/2015</b>	<b>Perused order dt. 01/06/2015. Currently there are two Courts dealing with minor and major bails. Case in hand, falls in the category of minor bail and accordingly should be dealt with by the Court, assigned to hear minor bail.</b>	<b>Computer fresh section on 02/06/2015</b>
6	<b>Crl. Contempt – 18/2015 ( Recall Application ) with Nomination Application – 196607/2015</b>	<b>The matter be placed before the Bench, presided over by Hon'ble Arvind Kumar Tripathi, J along with other Judge as Hon'ble Pramod Kumar Srivastava, J is not available in current week, as matter is urgent touching issue personal liberty</b>	<b>Contempt Section on 02/06/2015</b>
7	<b>Bail – 35002/2013 ( Urgent Application )</b>	<b>The application be placed before the appropriate Court, after summer vacations. There is no urgency in the matter</b>	<b>Bail Section on 02/06/2015</b>

BY ORDER OF HON'BLE SENIOR VACATION

JUDGE

J.R.( LISTING)  
03/06/2015